(b) the total amount of foreign exchange lost as a result thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) There has been no strike in the I.A.C. recently.

(b) Does not arise.

PLACES OF ARCHAEOLOGICAL IMPORT-ANCE AT TOURIST CENTRES

15. SHRI V. M. CHORDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the names of the places of archaeological importance in the country which have been developed and which are proposed to be developed as tourist centres?

THE MINISTER OF TOURISM CIVIL AVIATION (DR. KARAN Α SINGH): list of places archaeological of importance where tourist facilities have been provided during the Second and Third Plans, and are proposed to be provided during Fourth Plan, is attached.

STATEMENT

Places of Archaeological Importance where tourist facilities have been provided and proposed to be provided during the Fourth Plan

Name of the State		Name of the Centre		Plan period
Andhra Pradesh		Nagarjunasa Warangal Hyderabad Amravati	•	III III
Assam .				II
Bihar .		Nalanda Rajgir Bodh Gaya		IV IV IV
Delhi .		Delhi .		II and IV
Gujarat	•	Lothal . Ahemadabad Modhera		III and IV IV IV
Jammu & Kashmir		Martand .		II .

Name of the State	Name of the Centre	Plan period
li.,	Mahabalipuram Kanchipuram Trichurapalli . Madurai . Tanjore . Tiruchendur .	II II II
Madhya Pra- f desh	Gwaliar Khajuraho Sanchi	IV II and IV II
Maharashtra .	Ajanta II Ellora Aurangabad Elephanta Caves	I, III and IV II and III II
Mysore	Bijapur	iii III
Orissa	Puri Konark Bhubaneshwar Lalitgiri Ratnagiri Udaigiri .	II III and IV II IV IV IV
Haryana . Rajasthan .	Surajkund .	II and IV
Uttar Pradesh	Udaipur ? Agra Varanasi Allahabad Lucknow	II and IV II and IV II III III

DRY DOCK AND MARINE WORKSHOP
AT MANDAPAM

16. SHRI T. V. ANANDAN: Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the answer given to Unstarred Question No. 1021 in the Rajya Sabha on the 22nd June, 1967 by the Minister of Railways and state whether any decision has been arrived at by Government regarding the disposal of the Dry Dock and the Marine Workshop at Mandapam?

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THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): No, Sir. The matter is under consideration of Government.

APEEJAY SHIPPING COMPANY

- 17. SHRI BANKA BEHARY DAS: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:
- (a) the action taken against the Shipping Company for Apeejay alleged cheating in respect of rice imports from Burma; and
- (b) whether any enquiry has been conducted and responsibility and if so, the details thereof?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. (a) and (b) The Regional RAO): Director of Food, Bombay, has lodged a First Information Report with the Police authorities at Bombay have registered a case under section 420/511 of the Indian Penal Code against the employee of the Company who had issued the circular letter dated the 7th March, 1962. The result of the investigation by the Police authorities is awaited. Meanwhile, the question of departmental action to be taken against the Company by the Ministry of Transport and Shipping is also being examined.

STONE-CHIPS IN WHEAT

- 18. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the Government Bihar brought to the notice of Government of India that stone-chips were found in the wheat supplied by the Union Government to the Bihar Relief Committee for running its free kitchens in Bihar;
- (b) if so, what action was taken by Government in the matter; and
- (c) the total quantity of wheat supplied to the Committee during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI SHINDE): ANNASAHEB (a) and (b) The Bihar Relief Committee have intimated that stone or brick pieces and coal were found in some wheat Government received from godowns. But according to a report received from the Food Department's regional office at Patna the Bihar Relief Committee have not preserved the bags in which they found stones, etc. It appears therefore, to be difficult to fix responsibility. But a report from the Bihar Government is still awaited and suitable action will be taken on its receipt.

(c) The Central Government have allotted 1000 tonnes of imported wheat to the Bihar Relief Committee and recovered only the economic from them. The Prime Ministers Drought Relief Fund have allotted 7100 tonnes of wheat to the Committee from the Italian gift placed at the disposal of the Fund.

Unified Traffic Plan

- SITARAM JAIPURIA: 19. SHRI the Minister of TRANSPORT Will AND SHIPPING be pleased to state:
- (a) whether Government's attention has been drawn to the news item which appeared in 'The Hindustan Times' of 25th June 1967 under the heading "Unified Traffic Plan for four cities"; if so, whether there is any proposal under Government's consideration for having a unified metropolitan traffic and transport authority which should be responsible for planning, financing and operation of the entire transportation system in-Delhi, Bombay, Madras and Calcutta;
- (b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DAR-SHAN): (a) and (b) A Study Team,